

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.08.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 188/2021	Hira Cotton V T V Balasubramanian RP of Sholingur Textiles Ltd	Madhusruthi Neelakantan Yashaswini Venkatadri Rahul V	
2.	Comp App (AT)(CH) (Ins) No. 189/2021	Kushal Traders V T V Balasubramanian RP of Sholingur Textiles Ltd	Madhusruthi Neelakantan Yashaswini Venkatadri Rahul V	
3.	Comp App (AT)(CH) (Ins) No. 190/2021	Vedagiri Venkatakrishnamurthy RP of OPTO Infrastructure Ltd V Bank of Nova Scotia & anr	Pradeep Joy Abhirami Dinesh	

4.	9805118006912021	AEGIS Steel Cast V PEE Industrial Valve P Ltd	Dhiran R Dave	
5.	9805111006872021	Skylark Ithaca Buyers Welfare Association V Ithaca Estate India Private Ltd	Vipul Ganda	
6.	9805129006662021	PPS Enviro Power P Ltd V ROC, Telangana, Hyderabad	Manoj Kumar	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT) (CH) (Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra
8.	Comp App. (AT) (CH) (Ins) No 30/2021	D. Srinath Reddy V M/s. Indian Agro and Food Industries Limited & another	Y. Suryanarayana Anant Merathia	Keshav Shankar Nande Hasnain Alvi – R1 Nethi mallikarjuna Shetty R2
9.	Comp. Appl (AT) (CH) (Ins) No. 38/2021	R. Velu Resolution Professional for M/s. Palm Lagoon Backwater Resorts P Ltd Vs Invent Assets Securitization and Reconstruction Private Limited	Vipin Warriar Vidyalakshmi Vipin Lokesh Kumar	
10.	Comp App (AT) (CH) (Ins)No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd)	G. S. Rama Rao Harshini Jhothiraman	Krishna Kranti – R1 S. Sathyanarayanan R2
11.	Comp App (AT)(CH) (Ins) No. 88/2021	Sri Ganapathy Financiers Vs Srirangam Priya Promoters Pvt Limited	K. Surendar Chenthorri Pugazendhi	Abhinav Parthasarathy – R2

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For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

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2.Court Officer - PH No. : 044-2888 0450

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By the order of Hon'ble Member (J)

(Chennai Bench)